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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

7.7.2011

OA 260/2011

Mr.Arpit Srivastava, proxy counsel for
Mr.D.K.Dixit, counsel for applicant.

Heard learned proxy counsel for the applicant. The
OA stands disposed of at admission stage by a separate
order.

K.S. Rathore

(Justice K.S.Rathore)
Member (J)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH,
JAIPUR.

Jaipur, the 07th day of July, 2011

ORIGINAL APPLICATION No.260/2011

CORAM :

HON'BLE MR.JUSTICE K.S.RATHORE, JUDICIAL MEMBER

1. Shri Sumer Singh son of Shri Bishan Singh, aged 33 years, resident of Gali No.1, Poonam Colony, Kota Junction, Kota.
2. Shri Lalit Kumar Singh son of Shri Om Prakash Singh, resident of Gali No. 4, Chopra Farm, Hatwara, Kota Junction, Kota.
3. Shri Sanjay Kumar Jha son of Shri Laxman Jha, resident of 84/A, Railway Workshop Colony, Kota Junction, Kota.
4. Shri Devendra Singh son of Shri Jageshwar Singh, resident of House No.35, Gali No.5, Shastri Colony, Kota Junction, Kota.
5. Shri Bhagwan Singh son of Shri Devi Ram , resident of 463/A, New Railway Colony, Kota Junction, Kota.
6. Shri Dinesh Bhai son of Shri Brahma Bhai, resident of New Railway Colony, Kota Junction, Kota.
7. Shri Brijesh Kumar Sisodia son of Shri Ganeshi Lal, resident of Gali No. 2, J.P. Colony, Kota Junction, Kota.
8. Shri Akram Khan son of Shri Mohammed Mustkim, resident of House No. 446, Gali No. 1, J.P. Colony, Rangpur Road, Kota Junction, Kota.
9. Shri Abdul Raoof son of Shri Abdul Gafoor, resident of Masjid Gali, Station Road, Kota Junction, Kota.
10. Shri Rajesh Shedwal son of Shri J.P. Shedwal, resident of House No. 4-GA-8, Vigyan Nagar, Kota.
11. Shri Mazid Ali son of Shri Mohammed Salim resident of Gali No. 1, Pratap colony, Kota Junction, Kota.

12. Shri Tilak Raj son of Shri Naresh Chand, resident of Gali No. 4, Poonam Colony, Kota Junction, Kota.

... Applicants

(By Advocate : Shri Arpit Srivastava, proxy counsel for Shri D.K.Dixit)

Versus

1. Union of India through its Secretary,
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. Joint Director (Establishment) (N),
Railway Board,
Government of India,
Ministry of Railways,
New Delhi.
3. General Manger,
General Manager's Office
Opposite Indira Market,
West-Central Railway,
Jabalpur.
4. Senior Divisional Manager(Establishment),
Railway,
Kota.

... Respondents

(By Advocate : - - - -)

ORDER (ORAL)

The short controversy involved in this case is that the applicants, who are Group-D employees of the Traffic/Operation Departments in the Railway, are held ineligible to apply for the written examination for selection to the Group-C post of Ticket Collector PB-I pay scale Rs.5200-20200+1900 Grade Pay. It is also stated that this is in contravention with the guidelines issued vide Ann.A/3 & Ann.A/4 and without affording an opportunity of being heard to the applicants they



have been prevented to apply for the aforesaid written examination as the applications are invited only from the Commercial Department.

2. The applicants have also served a notice for demand of justice upon the respondents praying that expeditious and appropriate action in the matter may be taken to permit the applicants to apply for selection to the post of Ticket Collector in Group-C category. However, the last date of submitting applications is 11.7.2011 and it appears that no decision on the notice for demand of justice has yet been taken by the respondents.

3. Be that as it may, in the facts and circumstances of the present case, I deem it appropriate to direct the respondents to consider the notice for demand of justice of the applicants and pass appropriate order on the same prior to 11.7.2011 and in case the decision on the notice for demand of justice is not taken prior to 11.7.2011, the applicant may be allowed provisionally to appear in the written examination for selection to the Group-C post of Ticket Collector and if the decision is taken otherwise, the applicants will be at liberty to file a fresh OA.

4. With these observations, the OA stands disposed of at admission stage.



(Justice K.S.Rathore)
Member (J)

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